

घोर इत सम्बन्ध में क्या कार्यवाही की जा रही है कि इस प्रकार की गड़बड़ी पुनः न हो ?

प्रधान मंत्री, अणु शक्ति मंत्री, योजना मंत्री तथा वंशेष्टिक कार्य मंत्री (श्रीमती इन्दिरा गांधी): (क) तथा (ख). इसका कारण यह था कि यह विभाग गहन वैज्ञानिक तथा तकनीकी कार्य करता है तथा ऐसे साहित्य को हिन्दी में तैयार करने में अभी फुल्ल प्रत्यक्ष कठिनाइयाँ हैं। तथापि भविष्य में विभाग इस दिशा में हर सम्भव प्रयत्न करेगा।

विभाग ने पटना में कोई प्रदंशनी प्रायोजित नहीं की।

हिंडन हवाई अड्डे पर भारतीय हवाई सेना के एक विमान का भाग लगने से नष्ट हो जाना

3262. श्री विश्वनाथ पाण्डेय : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि नवम्बर, 1968 के प्रथम सप्ताह में भारतीय वायु सेना के एक विमान में दिल्ली के निकट हिंडन हवाई अड्डे पर उतरते समय आग लग गई थी और वह पूर्णतया नष्ट हो गया था ;

(ख) यदि हां, तो इसका कारण क्या है ; और

(ग) क्या इस मामले की जांच करवाई गई है ?

प्रतिरक्षा मन्त्रालय में राज्य मंत्री (श्री ल० ना० मिश्र) : (क) जी हां। 6 नवम्बर 1968 को हिंडन हवाई अड्डे के दौड़-पथ से उड़ाने लेते समय एक विमान क्षतिग्रस्त हो गया था।

(ख) तथा (ग). इस दुर्घटना की जांच के लिए एक जांच अदालत बिठाई गई है और जांच अदालत की कार्यवाहियां पूरी होने पर ही इस संबंध में पूरा ब्यौरा मालूम हो सकेगा।

Creation of Post of Accounts-Cum-Administrative Officer in the National Sample Survey Directorate

3263. SHRI DHANDAPANI : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that a post of the Accounts-cum-Administrative Officer has been created in the Directorate of National Sample Survey ;

(b) if so, the justification for the creation of such a post in a subordinate office like the Directorate of National Sample Survey ;

(c) when the post was created and upto what period and when the incumbent joined ; and

(d) whether it is a fact that the sanction for the aforesaid post was renewed for the year 1968-69 without locating the specific savings in the current years budget ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) : (a) Yes, Sir.

(b) The post was created due to increase in the volume of work in the Directorate of National Sample Survey and to strengthen the arrangements for supervision of accounts and general administration.

(c) Sanction was issued on the 30th January 1968 for the creation of the post till 29th February 1968. The incumbent took charge on 28th February 1968.

(d) The period of the post will extend upto 28th February 1969. It was stipulated in the sanction itself that the expenditure involved would be met from the budget grant of the Directorate of National Sample Survey for 1968-69.

Staff Inspection of Directorate of National Sample Survey

3264. SHRI DHANDAPANI : Will the PRIME MINISTER be pleased to state :

(a) whether the Inspection of the Staff Inspection Unit of the Ministry of Finance was carried out in the Directorate of National Sample Survey in respect of all categories of posts before the post of